NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.

V/s. M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No.	NAME	DESIGNATION	SIGNATURE
(,	KARAN NEVATIA	DIRECTOR FUL PLANNTIFF	King
2_	Nilesh Patil	For Respondent	Sha

Order

C.P.24/284(4)/CLB/MAH/2010

Dated: 05.10.2016

- 1. Ld. Counsels respectively of both the sides are present.
- Ld. Counsels have informed that a connecting Petition is pending for disposal.
 Therefore, C.P. 24 is to be clubbed along-with C.P. 43 on the next date of hearing.
 Registry is directed accordingly.
- 3. The Director of the Company is present in person and seeking time to file the Reply. Time is Granted.
- 4. Reply to be filed on or before 28th October, 2016.
- 5. Registry is directed to fix both the CPs (supra) for hearing on 9th November, 2016. This date of next hearing is duly communicated in the court to both the sides.

Sd/-

Shri M.K. Shrawat

Member (Judicial)